

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**I.A. No. 97/2017 in
Petition No. 92/MP/2015**

Coram:

Shri A.K. Singhal, Member

Shri A.S. Bakshi, Member

Dr. M.K. Iyer, Member

Date of Order: 3rd of January, 2018

In the matter of

Application for seeking permission to implead in the present proceedings.

And

In the matter of

Power Grid Corporation of India Limited

.....Petitioner

Vs.

Kerala State Electricity Board Ltd. and Others

.....Respondents

And

In the matter of

Srijan Energy Systems Private Limited
102, EL Tara Building, Orchard Avenue
Hiranandani, Powai,
Mumbai- 400076

.....Applicant

ORDER

The Petitioner, Srijan Energy Systems Private Limited, has filed the present Interlocutory Application seeking permission to implead it as a party to the Petition No. 92/MP/2015.



2. Learned counsel for the Petitioner vide its letter dated 28.12.2017 has sought permission to withdraw the present Interlocutory Application with liberty to approach the Commission subsequently at an appropriate stage.

3. The prayer of learned counsel for the Petitioner is allowed. Accordingly, I.A. No.97/2017 in Petition No. 92/MP/2015 is disposed of as withdrawn.

Sd/-
(Dr. M.K. Iyer)
Member

Sd/-
(A.S. Bakshi)
Member

Sd/-
(A.K. Singhal)
Member